## OFFICE OF THE DISTRICT RECRUITMENT COMMITTEE, DAKSHIN DINAJPUR JUDGESHIP CUM

## OFFICE OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR AT BALURGHAT

## FINAL RESULT

(In view of the Resolution No. 31/2016 & 32/2016 dt. 20.01.2017)

Marks obtained in Written Test and Interview / Personality Test for the Post of PROCESS SERVER held on 07.08.2016 & 15.12.2016

Full Marks: 110 (Written = 100 & Interview = 10) Of 13 (thirteen) candidates

Si. No.	Roll No.	Name of the Candidates	Category	Marks Awarded in the Written Examination	Total marks obtained in the Interview	Total Marks ( Written + Interview )
1	PS- 118	Uttam Roy	SC	56	8.67	64.67
2	PS-077	Pratim Sarkar	SC	48	8.67	56.67
3	PS-072	Niranjan Barman	SC	52	4.33	56.33
4	PS-039	Hitangshu Roy	SC	54	2	56
5	PS-073	Partima Kumari Singha	SC(E.C)	48	6.33	54.33
6	PS-037	Hasan Raja	UR(E.C)	32	6.67	38.67
7	PS- 068	Mrinal Kanti Roy	SC(E.C)	32	2.33	34.33
8	PS-084	Samit Choudhury	SC(E.C)	32	ABSENT	32
9	PS-042	Jhantu Halder	UR(E.C)	24	2	26
10	PS-112	Susanta Mondal	UR(E.C)	16	ABSENT	16
11	PS-089	Sanu Sk	UR(E.C)	10	5	15
12	PS-029	Dibyendu Pande	UR(E.C)	14	ABSENT	14
13	PS-045	Josnara Khatun	UR(E.C)	10	2.67	12.67

## Categorywise Selection List (Empanelled & Wait-Listed)

VACANCY:- 01

CATEGORY:-S.C.

SI. No.	Roll No.	Name of the Candidates	Category	Marks Obtained in	Marks Obtained in	Total Marks Awarded	Status
1	PS- 118	Uttam Roy	SC	56	8.67	64.67	Empanelled
2	PS-077	Pratim Sarkar	SC	48	8.67	56.67	Wait-listed
3	PS-072	Niranjan Barman	SC	52	4.33	56.33	Wait-listed

VACANCY:- 01

CATEGORY :- U.R. (E.C)

SI. No.	Roll No.	Name of the Candidates	Category	Marks Obtained in the Written Examination	Interview	Total Marks Awarded	Status
1	PS-037	Hasan Reza	UR(E.C)	32	6.67	38.67	Empanelled
2	PS- 068	Mrinal Kanti Roy	SC(E.C)	32	2.33	34.33	Wait-listed
3	PS-084	Samit Choudhury	SC(E.C)	32	ABSENT	32	Unwilling
4	PS-042	Jhantu Halder	UR(E.C)	24	2	26	Wait-listed

N.B: 01 (one) candidate, named smt. Partima Kumari Singha, Roll No. PS-073 belonging to EC category should not be in the list of EC category since she is not entitled to be empanelled in the EC category, being a married daughter. In terms of the G.O. No. 101-EMP. EMP/1M-8/2004 dt. 14.06.2005 the candidate has not been included to have the benefit of EC category. As per the said G.O., as soon as she got married her dependency seized.

Sri Ajay Kumar Gupta,

Chairman-cum-District Judge, District Recruitment Committee, Dakshin

Dinajpur at Balurghat

Sri Sudipta Kumar De, 21.1.17

Member-cum- A.D.J, 1st Court,
District Recruitment Committee,
Dakshin Dinajpur at Balurghat

Mr. H. Bhutia.

Member-cum- C.J.M, District Recruitment Committee, Dakshin Dinajpur at Balurghat

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